

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6407
ANSWERED ON:06.05.2013
PROJECTS APPROVED UNDER NCDMA
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the National Clean Development Mechanism authority (NCDMA) has approved some projects under Green House Gas (GHG) emission during the last three years;
- (b) the details of criteria adopted by NCDMA to approve the projects;
- (c) the details of projects rejected at the CDM Executive Board level/international level, during above period;
- (d) the reasons for such rejections; and
- (e) the details of total credit earned by India under CDM?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) During the last three years (March 2010 to March 2013), the National Clean Development Mechanism Authority (NCDMA) has accorded Host Country Approval to 1125 projects. These projects are in the sectors of energy efficiency, fuel switching, industrial processes, municipal solid waste, renewable energy and forestry.
- (b) The NCDMA receives projects for evaluation and approval under the guidelines of the Clean Development Mechanism (CDM) modalities and procedures as developed by the Executive Board of CDM of the United Nations Framework Convention on Climate Change (UNFCCC) and approves CDM projects that meet the national sustainable development priorities and comply with the statutory and regulatory frameworks.
- (c) & (d) During the last three years 10 Indian projects were rejected by the CDM Executive Board as these projects were not in accordance with the CDM modalities and procedures.
- (e) As on date (30 April 2013), India has 1248 registered CDM projects with the CDM Executive Board and issued 170,900,208 Certified Emission Reductions (CERs). India's share in the total CDM projects registered globally is 18.4% while its share in terms of the CERs issued is 13.5%.